

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH COURT VI
SPECIAL BENCH

Item No. 11

C.P. (IB)/753(MB)2023

CORAM

SHRI. CHARANJEET SINGH GULATI
HON'BLE MEMBER (TECHNICAL)

SHRI. K .R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **10.11.2023**

NAME OF THE PARTIES : **Indian Bank**

Vs

Gokul Sugar Industries Limited

For FC : Adv Honey Satpal

For CD : None present.

IBC under Sec. 7

ORDER

Counsel for the FC has filed service report evidencing receipt of notice by the CD on 12.10.2023. There is no representation for the CD today. Hence, the CD is set *ex-parte*. **List on 12.12.2023 for hearing/disposal.**

Sd/-
CHARANJEET SINGH GULATI
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

//JNK//